

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 234  
TO BE ANSWERED ON 3<sup>RD</sup> FEBRUARY, 2023**

**5G SERVICES**

**234 Shri Raghav Chadha:**

Will the Minister of Communications be pleased to state:

- (a) number of 5G base stations deployed for 5G services by telecom operators in Punjab;
- (b) steps being taken by the Ministry for better penetration of 5G across Punjab; and
- (c) the expected timeline by which the entire country shall be covered by the 5G network?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS  
(SHRI DEVUSINH CHAUHAN)**

- (a) As on 27.01.2023, in Punjab License Service Area, 1480 base stations have been deployed for 5G services by telecom service providers.
- (b) In order to speed up the 5G networks rollout in the country including Punjab, the Government has taken the following steps:-
  - (i) Procedure for SACFA clearance for Low Power Base Transceiver Station (BTS)/ small cells i.e Micro, Pico and Femto cells on existing street furniture/infrastructure has been simplified.
  - (ii) Procedure for application and time-bound permission for usage of street furniture for installation of small cells and telegraph line has been specified in Indian Telegraph Right of Way (Amendment) Rules, 2022.
  - (iii) GatiShakti Sanchar portal has been launched to facilitate and expedite Right of Way permissions, by providing a single interface between all stake holders including Central and State/UT Government(s), Local bodies, and Service Providers.
- (c) As per the Notice Inviting Application (NIA) dated 15-06-2022 for auction of spectrum and the license conditions, the rollout obligations are required to be met over a period of five years, in a phased manner, from the date of allocation of spectrum. Further expansion of mobile networks beyond the mandatory rollout obligations, depends on the techno-commercial consideration of the Telecom Service Providers (TSPs).

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